IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
Appeal No. 111/252/ND/2022

IN THE MATTER OF:

Dy. CIT , Circle -1(1), Delhi	...	Appellant
Versus		
Registrar Of Companies, Delhi And Haryana (M/s Aradhya Portfolio Private Limited)	...	Respondent

Under Section 252

Order delivered on 09.07.2024

CORAM:
SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)
PRESENT:
For the Appellant :
For the ROC : Adv. Jyoti Khurana, Adv. Aakash Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **20.08.2024.**

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Mamta 09.07.2024